

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO.592 OF 1997

Dated this the 13th day of September, 2001

Coram: Hon'ble Mr.B.N.Bahadur - Member (A)
Hon'ble Mr.Kuldip Singh- Member (J)

Prabhakar Atmaram Mhatre,
S/o Shri Atmaram G.Mhatre,
Naval Armament Inspectorate,
Naval Dockyard, Gun Gate,
Mumbai - 400 023.
r/o House No.700, Nagaon,
Taluka Uran,
District Raigad.
(By Shri P.A.Prabhakaran)

- Applicant

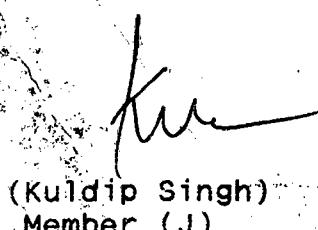
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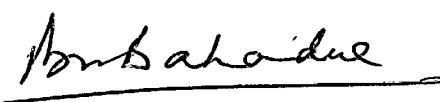
1. Union of India
through Vice Admiral,
Flag Officer Commanding-in-Chief,
Headquarters, Western Naval,
Command: Shahid Bhagat Singh Road,
Mumbai - 400 001.
2. Chief Inspector of Naval Armaments,
Naval Dockyard, Gun Gate,
Mumbai - 400 023.
By Advocate Shri V.S.Masurkar) - Respondents

ORAL ORDER

Per: Hon'ble Mr.B.N.Bahadur - Member (A) -

Shri Prabhakaran, learned counsel for the applicant states that he wishes to withdraw this OA and requests accordingly. The OA is accordingly dismissed as withdrawn. No costs.


(Kuldip Singh)
Member (J)


(B.N.Bahadur)
Member (A)

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